

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-05/2007/12365/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nagen Senabaya Deori,  
District & Sessions Judge,  
Majuli.

Dated Guwahati the 21<sup>st</sup> December, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. JJA(M)/3825/2023, dtd. 12.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Winter vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the morning of 23.12.2023 till the evening of 01.01.2024**, as prayed for. Further, the Chief Judicial Magistrate, Majuli, and in his absence, the Sub Divisional Judicial Magistrate, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/r*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-05/2007/12366-12367/A, dated , 21-12-23**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**